

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
STARRED QUESTION NO. 199
TO BE ANSWERED ON THE 29TH JULY, 2022**

AYUSHMAN BHARAT DIGITAL MISSION

***199. SHRI SUNIL KUMAR SINGH:
MS. DIYA KUMARI:**

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the details of steps taken by the Government towards infrastructure and administrative development to support the Ayushman Bharat Digital Mission in the country;
- (b) the details of role played by States and the private players in furthering various initiatives under the scheme;
- (c) the achievements made under the scheme till date, State/UT-wise particularly in Jharkhand;
- (d) whether the Government has taken any steps to provide benefits of the scheme to the poor and those affected by digital divide, especially in areas of Jharkhand which lack internet connectivity; and
- (e) if so, the details thereof?

**ANSWER
THE MINISTER OF HEALTH AND FAMILY WELFARE
(DR MANSUKH MANDAVIYA)**

(a) to (e) A Statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO LOK SABHA
STARRED QUESTION NO. 199* FOR 29TH JULY, 2022**

(a) to (e) Government of India has launched Ayushman Bharat Digital Mission (ABDM) which aims to create a platform enabling interoperability of health data within the health ecosystem to create longitudinal Electronic Health Record (EHR) of every citizen.

The infrastructure required for development of interoperable digital platform & certain modules under the National Digital Health Mission (now Ayushman Bharat Digital Mission) has broadly been assessed and identified in line with the objectives of ABDM.

For administrative support, various policy frameworks such as Health Data Management Policy, Sandbox Guidelines, Health Information Provider Guidelines etc. have been prepared and issued for smooth implementation of ABDM.

States/UTs are expected to play a crucial role in adoption of ABDM. ABDM being a centrally sponsored scheme, financial assistance is provided to States/UTs for Human resources, Information Education & Communication (IEC) and Capacity building. States/UTs administration will help in onboarding and handholding all the facilities/health professionals, integrating any state health programmes and state specific digital health solution(s) with ABDM and to collaborate with various stakeholders of digital ecosystem to increase the creation and seamless sharing of digital health records.

Both public and private sector IT solutions in health are integrated through various registries under ABDM to aid creation of longitudinal EHR across the country. Till 23rd July 2022, 47 entities (17 public and 30 private) have successfully integrated with ABDM eco system. More than 800 entities (government and private) are presently integrating with ABDM.

As on 23rd July 2022, a total 23,08,75,100 ABHA Numbers; 1,10,939 Health Facilities and 30,210 Healthcare Professionals have been registered (State/UT-wise details attached at Annexure - A).

District wise detail of ABHA numbers, Healthcare facility & Healthcare Professionals registered in Jharkhand are attached as Annexure - B.

Government has taken various steps to ensure that the benefits of the mission reach every citizen. Inclusion is one of the key principles of ABDM. The digital health ecosystem created by ABDM supports continuity of care across primary, secondary and tertiary healthcare in a seamless manner. It aids availability of health care services particularly in remote and rural areas through various technology interventions like telemedicine etc. The Mission has provisions for assisted mode in places where internet connectivity might be poor. For instance, Offline mode for creation of ABHA has been enabled wherever internet connectivity might be poor or there would be unavailability of hardware or both.

States/UTs wise details of ABHA/HFR/HPR Status

(As on 23rd July 2022)

| S. No. | Name of the States / UTs | ABHA Created* | Health Facilities Registered | Health Professionals Registered |
|--------|-----------------------------|---------------|------------------------------|---------------------------------|
| 1 | Andhra Pradesh | 3,25,89,804 | 26,824 | 14,508 |
| 2 | Uttar Pradesh | 1,93,56,779 | 13,349 | 3,018 |
| 3 | Bihar | 1,64,56,628 | 12,791 | 2,675 |
| 4 | Madhya Pradesh | 1,54,79,136 | 12,379 | 1,817 |
| 5 | Maharashtra | 1,48,25,017 | 11,977 | 1,787 |
| 6 | Kerala | 1,30,39,922 | 10,750 | 1,403 |
| 7 | Chhattisgarh | 1,27,14,061 | 8,593 | 978 |
| 8 | West Bengal | 1,11,60,466 | 5,961 | 542 |
| 9 | Gujarat | 1,04,38,163 | 1,841 | 482 |
| 10 | Odisha | 99,90,477 | 1,574 | 480 |
| 11 | Rajasthan | 70,00,827 | 627 | 477 |
| 12 | Karnataka | 67,46,527 | 543 | 363 |
| 13 | Delhi | 63,47,433 | 456 | 345 |
| 14 | Punjab | 50,36,024 | 441 | 262 |
| 15 | Jharkhand | 46,92,147 | 380 | 236 |
| 16 | Jammu And Kashmir | 44,03,448 | 372 | 169 |
| 17 | Haryana | 43,62,627 | 371 | 123 |
| 18 | Telangana | 40,68,573 | 311 | 88 |
| 19 | Tamil Nadu | 31,25,795 | 288 | 73 |
| 20 | Uttarakhand | 25,89,842 | 244 | 72 |
| 21 | Himachal Pradesh | 18,02,408 | 221 | 60 |
| 22 | Assam | 10,93,296 | 200 | 57 |
| 23 | Puducherry | 8,76,485 | 177 | 33 |
| 24 | Chandigarh | 5,33,750 | 143 | 32 |
| 25 | DNHDD | 5,20,506 | 49 | 29 |
| 26 | Manipur | 4,58,373 | 47 | 29 |
| 27 | Andaman And Nicobar Islands | 4,20,474 | 25 | 24 |
| 28 | Tripura | 3,65,228 | 5 | 13 |
| 29 | Goa | 3,35,327 | 0 | 12 |
| 30 | Sikkim | 3,10,551 | 0 | 9 |
| 31 | Mizoram | 2,99,561 | 0 | 5 |
| 32 | Nagaland | 2,66,408 | 0 | 2 |
| 33 | Ladakh | 2,60,266 | 0 | 2 |
| 34 | Arunachal Pradesh | 2,02,250 | 0 | 2 |
| 35 | Meghalaya | 1,34,960 | 0 | 2 |
| 36 | Lakshadweep | 72,003 | 0 | 1 |

*1,84,99,558 ABHA numbers were created through the CoWin portal. The details of the states against various ABHAs has not been populated as it is no mandatory field.

Annexure B**District wise details of ABHA/HFR/HPR Status in Jharkhand**(As on 23rd July 2022)

| S. No. | Name of the Districts | ABHA Created* | Health Facilities Registered | Health Professionals Registered |
|---------------|------------------------------|----------------------|-------------------------------------|--|
| 1 | East Singhbhum | 6,81,325 | 92 | 59 |
| 2 | Ranchi | 4,91,773 | 88 | 50 |
| 3 | Dhanbad | 3,54,100 | 60 | 25 |
| 4 | Hazaribagh | 3,03,652 | 60 | 24 |
| 5 | Bokaro | 2,82,332 | 40 | 22 |
| 6 | Chatra | 2,46,043 | 38 | 12 |
| 7 | Giridih | 2,26,947 | 31 | 11 |
| 8 | Koderma | 2,21,928 | 28 | 11 |
| 9 | Jamtara | 2,21,557 | 14 | 10 |
| 10 | Deoghar | 1,63,263 | 4 | 6 |
| 11 | Dumka | 1,57,542 | 1 | 4 |
| 12 | SaraikelaKharsawan | 1,50,664 | 0 | 4 |
| 13 | Ramgarh | 1,35,729 | 0 | 3 |
| 14 | West Singhbhum | 1,29,971 | 0 | 3 |
| 15 | Pakur | 1,24,347 | 0 | 3 |
| 16 | Latehar | 1,21,567 | 0 | 3 |
| 17 | Simdega | 1,09,147 | 0 | 3 |
| 18 | Godda | 1,07,262 | 0 | 3 |
| 19 | Palamu | 1,05,514 | 0 | 2 |
| 20 | Lohardaga | 87,159 | 0 | 2 |
| 21 | Sahebganj | 81,102 | 0 | 1 |
| 22 | Gumla | 79,880 | 0 | 1 |
| 23 | Garhwa | 44,586 | 0 | 0 |
| 24 | Khunti | 31,562 | 0 | 0 |

*33,195 ABHA numbers were created through the CoWin portal. The details of the states against various ABHAs has not been populated as it is no mandatory field.